

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, NEW BOMBAY BENCH,  
NEW BOMBAY  
CAMP AT: NAGPUR.

REGN. NO. O.A. 626 OF 1990

Decided on: 9.10.90.

Shri M.S. Subramanian, Assistant Accounts Officer,  
Director of Accounts (Postal), Nagpur.

....Applicant

Versus

1. Union of India through Ministry of Communication,  
Director General (Posts), New Delhi.
2. Director of Accounts (Postal), Nagpur.
3. Chief Post Master General, Maharashtra Circle  
Bombay-400 001.

....Respondents

CORAM: - HON'BLE MR. P. S. CHAUDHURI, MEMBER (A).

HON'BLE MR. S. K. JAIN, MEMBER (J).

...

Present: Mrs. Khade, Advocate for the Applicant.

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ORDER

S. K. JAIN, JM (ORAL):-

Shri M.S. Subramanian, applicant, feeling aggrieved from the order dated 4-5-88 (Annexure A-3) passed by the Directorate, Ministry of Communication, Department of Posts, made a representation to the Director General, Department of Posts, New Delhi dated 9.5.88 (Annexure A-5), but received no response to the same, with the result that he filed the present O.A. for the issue of the direction to the respondents to allow the applicant to avail the benefit of stepping up <sup>the</sup> as was the case with his juniors, from the date of anomaly in pay i.e. 28.10.80.

(H)

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O.A.No.262 of 1990

2. The learned counsel for the applicant submits that the Director General, Department of Posts ,New Delhi to whom the representation was made , be directed to dispose of the same on merits expeditiously preferably before 31st of December,1990.

3. In the circumstances, we direct the Director General, Department of Posts,New Delhi to dispose of the representation(Annexure A-5) by 30th of November,1990 on merits by recording a speaking order, a copy of which will be made available to the applicant within 10 days of the passing of the order, so that the applicant, if still aggrieved, may bring a fresh application for seeking necessary redress from the Tribunal. A copy of this order,alongwith a copy of the representation,be sent to the Director General, Department of Posts,New Delhi within 7 days. The O.A. stands disposed of accordingly.

  
(S.K.Jain) 9/10/90  
Member(J)

  
(P.S.Chaudhuri)  
Member(A)

"desh"  
9.10.90

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Contempt Petition  
No. 9/91, fixed  
on 26/2/91 (9/3/91) - see page 1 -  
at Nagpur.

SSM  
30/1/91

Date of Hearing  
informed to the applicant  
on 6/2/91.

17/2/91.

M.P. No. 305/91, for  
withdrawal contempt  
Petition No. 9/91,  
fixed on 25/4/91,  
at Nagpur.

do  
19/4/91.

Dated: 25-4-91 : Camp at Nagpur

Applicant by Ms. S.B. Deshpande.  
Respondents by Mr. Ramesh Darda.

Applicant has filed ~~an~~ M.P.  
305/91 seeking to withdraw the  
C.P. 9/91

M.P. 305/91 is allowed.

C.P. 9/91 is disposed of as  
withdrawn.

T. C. Reddy  
(T.C. Reddy)  
M(J)

D. S. Chandhuri  
(C.S. Chandhuri)  
M(A)